

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2533  
ANSWERED ON:17.08.2011  
CONSTRUCTION OF NEW AIRSTRIPS  
Mahajan Smt. Sumitra

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Union Government has formulated any scheme to construct new airstrips in various parts of the country, particularly in Madhya Pradesh;
- (b) if so, the details thereof, locationwise alongwith the cost involved therein, scheme-wise; and
- (c) the steps taken by the Government in this regard alongwith the time by which the said strips are likely to be made operational, location-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a), (b) & (c): Keeping in view the enormous growth in air passengers and to encourage infusion of greater investment in airport sector, Government had pronounced a policy for greenfield airports in April, 2008. As per this Policy, the promoter seeking to develop the airport has to submit the proposal to the Government for consideration by the Steering Committee. Application for setting up of Greenfield airport are considered by the Steering Committee/competent authority for grant of 'in principle' approval, after they have completed all necessary formalities of obtaining pre-feasibility study report, site clearance, clearances from regulatory agencies, etc.

So far, Government of India has granted 'in-principle' approval for setting up of greenfield airports at Mopa in Goa; Navi Mumbai, Shirdi and Sindhudurg in Maharashtra; Shimoga, Gulbarga, Hassan and Bijapur in Karnataka; Kannur in Kerala; Durgapur in West Bengal; Pakyong in Sikkim; Datia/Gwalior (Cargo) in Madhya Pradesh; Kushinagar in Uttar Pradesh; Karaikal in Puducherry and Paladi/Ramsinghpura near Jaipur in Rajasthan. Necessary action for project development, including acquisition of land, financing of the airport project, etc. is taken by the respective airport promoters. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual developers.